

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated 24.09.2019

NOTICE

In Cause list dated 24.09.2019, the case shown at serial no. 26 –Volvo Group India Pvt. Ltd. Vs. Regional Director, East Hyderabad has been wrongly listed as Comp. App. (AT) No. 175-176 of 2019 with I.A No. 2847 of 2019. It should be read as follows.

Sr. No. 26 Comp. App. (AT) No. 175-176 of 2019 with I.A No. 2986 of 2019- Volvo Group India Pvt Ltd. Vs. Regional Director, East Hyderabad.

**By Order
-sd/-**

Registrar (In charge)

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